

**THE SITTING OF BENCHES OF PATNA HIGH COURT FROM 2nd January, 2023
TILL FURTHER ORDER**

S.No.	Bench	Hon'ble Judges	Case Group	Case Category
1	DB- I (Full Day)	Hon'ble The Chief Justice Hon'ble Mr. Justice Partha Sarthy	Group-6 Group-7 Group 8 Group- 9 Group-16 Group-21 Group- 23 Group- 30 Group- 32(ii) Group- 34	i) PIL matters ii) Relating to validity of Acts, Rules & Regulations etc. of Central Government iii) Relating to validity of Acts, Rules & Regulations etc. of State Government. iv) Relating to all direct and Indirect Taxation etc. (Excise, Income tax, central taxation etc)- Central Statutes. v) State Taxation matters, M.V. (Taxation)- Orders, Admission & Hearing. vi) Trade and Commerce vii) Environment related viii) Company Appeals (DB) ix) LPA other than service matters x) Misc Appeals (DB) (Taxation) xi) Commercial Appellate Division Matters xii) Specially assigned matters
2	DB- II (Full Day)	Hon'ble Mr. Justice Ahsanuddin Amanullah Hon'ble Mr. Justice Harish Kumar	Group-6 Group-10 Group-16 Group-18 Group-21 Group- 30 Group-31 Group-33	i) Assigned PIL matters ii) Judicial Service matters iii) Trade & Commerce iv) Panchayat Local Self Governance etc v) Environment Related vi) LPA vii) Matrimonial Reference viii)MJC (DB) All Matters (Contempt) - Order, admission & hearing ix) Specially Assigned matters.

3	DB-III (Full Day)	Hon'ble Mr. Justice Chakradhari Sharan Singh Hon'ble Mr. Justice Rajesh Kumar Verma	Group- 36 Group-41 Group-53 Group-55 Group-56 Group-58	i) Supreme Court Appeals ii) Cr. Appeal (DB) and All I.As. iii)Cr. Appeal (DB) Hearing Matter iv) Cr. W. J. C. (DB)- BCC Act Habeas Corpus v) Death reference vi) Govt. Appeal (DB) vii) Original Cr. Misc.(DB) viii) Specially Assigned matters.
4	DB-IV (Full Day)	Hon'ble Mr. Justice A.M. Badar Hon'ble Mr. Justice Sandeep Kumar	Group- 36 Group-41 Group-53 Group-55 Group-56 Group-58	i) Supreme Court Appeals ii) Cr. Appeal (DB) and All I.As. iii)Cr. Appeal (DB) Hearing Matter iv) Cr. W. J. C. (DB)- BCC Act Habeas Corpus v) Death reference vi) Govt. Appeal (DB) vii) Original Cr. Misc.(DB) viii) Specially Assigned matters.
5	DB-V (Full Day)	Hon'ble Mr. Justice Ashutosh Kumar Hon'ble Mr. Justice Satyavrat Verma	Group-16 Group- 32 Group- 30	i) Trade & Commerce only E.C. Act. ii) Misc. Appeal (DB) Except Taxation Matters iii) LPA other than trade & Commerce iv) Specially Assigned matters
6	DB-VI (Full Day)	Hon'ble Mr. Justice P. B. Bajanthari Hon'ble Mr. Justice Arun Kumar Jha	Group-11 Group-30	i) CAT Matters - Writ & Appeals ii) Assigned LPA- Service matters iii) Specially Assigned Matters

7	DB-VII (Full Day)	Hon'ble Mr. Justice Sudhir Singh Hon'ble Mr. Justice Alok Kumar Pandey	Group- 36 Group-41 Group-53 Group-55 Group-56 Group-58	i) Supreme Court Appeals ii) Cr. Appeal (DB) and All I.As. iii)Cr. Appeal (DB) Hearing Matter iv) Cr. W. J. C. (DB)- BCC Act Habeas Corpus v) Death reference vi) Govt. Appeal (DB) vii) Original Cr. Misc.(DB) viii) Specially Assigned matters.
8	Special Bench (Wednesday)	Hon'ble the Chief Justice	Group-29 Group- 35 Group-33	(i) First Appeal- more than 40 year old ii) Request case iii) Specially assigned matters
9	Special Bench (Wednesday)	Hon'ble Mr. Justice Ahsanuddin Amanullah	Group-29	(i) First Appeal- more than 40 year old ii) Specially assigned matter
10	Special Bench (Wednesday)	Hon'ble Mr. Justice Chakradhari Sharan Singh	Group-33	(i) M.J.C. Contempt (SJ matters) . ii) Specially assigned matter
11	SB-I Civil	Hon'ble Mr. Justice Sanjeev Prakash Sharma	Group-24, 25, 26, 27 Group-12 Group-14 Group-36	i) Company Matters ii) Original C. Misc. (Company Matters) iii)Education matter iv) Education Service Matter v) Supreme Court Appeal vi) Specially Assigned Matter
12	SB- II CIVIL	Hon'ble Mr. Justice Rajeev Ranjan Prasad	Group-29 Group- 32	i) First Appeal ii) Misc. Appeal (SJ) iii) Specially assigned matter
13	SB- III CIVIL	Hon'ble Mr. Justice Anil Kumar Sinha	Group- 17 Group-33	i) Land Related ii) M.J.C.(SJ) other than contempt. iii) Specially assigned matter

14	SB-IV Civil	Hon'ble Mr. Justice Prabhat Kumar Singh	Group-13 Group-19	i) Service Matter other than education service ii) Election matter iii) Specially Assigned matter
15	SB-V Civil	Hon'ble Mr. Justice Purnendu Singh	Group-4 Group-22	i) Civil Review ii) Other Miscellaneous Matter iii) Specially Assigned Matter
16	SB- VI CIVIL	Hon'ble Mr. Justice Sunil Dutta Mishra	Group- 1 Group- 2 Group- 3 Group-31 Group-38 Group-39 Group-40	i) Certificate Appeal ii) Civil Misc. iii) Civil Reference iv) Matrimonial Reference v) Test Case vi) Test Suit vii) Title Suit viii) Specially assigned matter
17	SB-VII CIVIL	Hon'ble Mr. Justice Khatim Reza	Group-37 Group-5	i) Second Appeal ii) Civil Revision iii) Specially assigned matter
18	SB-VIII Civil	Hon'ble Mr. Justice Dr. Anshuman	Group-15 Group-20	i) Retirement Benefits ii) Industrial Law iii) Specially assigned matter
19	SB- I Criminal	Hon'ble Mr. Justice Arvind Srivastava	Group-46 Group-45	i) Anticipatory Bail ii) Criminal Appeal (SJ) arising out of SC/ST Act (A.Bail) iii) Cancellation of Bail iv) Quashing matters v) Specially assigned matter

20	SB- II Criminal	Hon'ble Mr. Justice Madhuresh Prasad	Group-46 Group-45	i) Regular Bail ii) Criminal Appeal (SJ) arising out of SC/ST Act (R.Bail) iii) Quashing matters iv) Specially assigned matters
21	SB-III Criminal	Hon'ble Mr. Justice Mohit Kumar Shah	Group-46 Group-45	i) Regular Bail ii) Criminal Appeal (SJ) arising out of SC/ST Act (R.Bail) iii) Quashing matters iv) Specially assigned matter
22	SB- IV Criminal	Hon'ble Mr. Justice Anjani Kumar Sharan	Group-46 Group-49 Group-45	i) Anticipatory Bail ii) Criminal Appeal (SJ) arising out of SC/ST Act (A.Bail) iii) Transfer Matter iv) Quashing matters v)Specially assigned matter
23	SB- V Criminal	Hon'ble Mr. Justice Nawneet Kumar Pandey	Group-46 Group-50 Group- 51 Group-45	i) Anticipatory Bail ii) Criminal Appeal (SJ) arising out of SC/ST Act (A.Bail) iii) Others iv) Criminal Reference v) Quashing matters vi)Specially assigned matter
24	SB-VI Criminal	Hon'ble Mr. Justice Sunil Kumar Panwar	Group-46 Group-45	i) Regular Bail ii) Criminal Appeal (SJ) arising out of SC/ST Act (R.Bail) iii) Quashing matters iv) Specially assigned matter
25	SB- VII Criminal	Hon'ble Mr. Justice Rajiv Roy	Group-46 Group- 51 Group-45	i) Anticipatory Bail ii) Criminal Appeal (SJ) arising out of SC/ST Act (A.Bail) iii) Criminal Reference iv) Quashing matters v)Specially assigned matter

26	SB- VIII Criminal	Hon'ble Mr. Justice Shailendra Singh	Group-42, 43 & 44 Group-43 Group-57 Group-59	i) Criminal Appeal (SJ) except the matters arising out of SC/ST Act (R.Bail & A.Bail) ii) Criminal Appeal under J.J.Act iii) Govt. Appeal(SJ) iv)SLA v) Specially Assigned matter
27	SB-IX Criminal	Hon'ble Mr. Justice Jitendra Kumar	Group-46 Group-45	i) Regular Bail ii) Criminal Appeal (SJ) arising out of SC/ST Act (R.Bail) iii) Quashing matters iv) Specially assigned matter
28	SB- X Criminal	Hon'ble Mr. Justice Chandra Prakash Singh	Group-46 Group- 47 Group- 48 Group-45	i) Anticipatory Bail ii) Criminal Appeal (SJ) arising out of SC/ST Act (A.Bail) iii) Modification(SJ) iv) Restoration(SJ) v) Quashing matters vi)Specially assigned matter
29	SB- XI Criminal	Hon'ble Mr. Justice Chandra Shekhar Jha	Group- 52 Group- 54	i) Criminal Revision ii) Criminal Writ iii) Specially Assigned matter

Note:- All tied-up matters of all Benches are not to be treated as tied-up matters, except the matters covered by the Judgment of Hon'ble Supreme Court, and are to be listed as per present constitution of Benches.